

1	2	3	4	5	6	7	8	9	10	11	12	13
	CRP/BSF	—	1.50	1.50		1.500	—	2.50	2.50		2.500	4.000
	Defence	--	—	0.00		0.000	—	—	0.00		0.000	0.000
	Bhutan	—	1.85	1.85		1.850	—	1.70	1.70		1.700	3.550
	Grand Total (All India)	323.09	550.76	873.85	160.351	1034.201	263.53	345.20	608.73	83.009	691.739	1725.940

% Mizoram : Add. allocation of 8000 MT of Rice made to the State is adjusted @2000 MT per month from July-Oct. 1997.

@ Allocation for these two States are made annually. The allocation orders in respect of these States have already been issued.

Advance Allocation of 13.220 MT of foodgrains (Wheat-7540 MT & Rice-5680 MT) have been issued to H.P. for July, August & September, 97 to be adjusted in Oct., Nov. & Dec., 97.

† Allocation of Rice quota(APL) for Andhra Pradesh was Reduced by 50,000 MT for June 1997 as requested by the State Govt. This quantity is being adjusted by increasing the Rice quota (APL) @ 20,000 MT each in Sept. & Oct. 97.

* Further Addl. alloc. of 3,500 MT Rice made to Goa for Ganesh Chaturthi for September 97 only. Addl. allocation is being made at the ECONOMIC COST and the quantities thereunder will be utilised for distribution to PDS consumers only.

[English]

Losses incurred by DMS

*292. SHRI VIJAY GOEL : Will the Minister of AGRICULTURE be pleased to state.

(a) the accumulated losses of the Delhi Milk Scheme as on 31.3.96 and the amount of loss it suffered during the year 1996-97 alongwith the reasons of continuous losses;

(b) measures taken to reduce the losses;

(c) position of the sanctioned and vacant posts as on 31.3.97, category-wise;

(d) whether surplus unfilled posts are not being abolished; and

(e) if so, the reasons therefor?

THE MINISTER OF AGRICULTURE (SHRI CHATURANAN MISHRA) : (a) and (b) The accumulated losses of the Delhi Milk Scheme as on 31.3.96 are Rs. 28,420.46 lakhs and the losses for the year 1996-97 Rs. 5134.70 lakhs. The losses are on account of the fact

that the selling price of milk has been kept generally at levels lower than the full cost of procurement, processing and distribution. Efforts have been made to improve operational efficiency and thereby minimise losses.

(c) Category-wise sanctioned and vacant posts as on 31.3.97 are as under:—

Group	Sanctioned strength	Vacant posts
A	29	13
B	49	12
C	1016	164
D*	1321	48
Total	2415	237

(*including 51 supernumary posts of Mates)

(d) and (e) Vacancies in different categories of posts arise continuously and are being filled up. All unfilled posts are part of the required staff strength and hence these posts cannot be abolished.